

dent Fund contributions. Legal action by way of revenue recovery and prosecution proceedings was initiated against the establishment from time to time but the Company got a Scheme of arrangement for liquidation of arrears in instalments approved by the High Court of Delhi which stayed the prosecution proceedings. The establishment has paid 5 (five) instalments and has moved the High Court for the extension of period of payment of the final instalment of about Rs. 9,872, representing employers' share which is being opposed by Employees' Provident Fund Organisation. The establishment has deposited the provident fund for the period February, 1970 to February, 1974.

(b) After February, 1970, the establishment was visited 5 times in 1970 and once during 1971, 1973 and 1974 by the Provident Fund Authorities.

(c) After February, 1970 the establishment delayed payment of provident fund contributions 5 times in 1970, 7 times in 1971, 3 times in 1972, 3 times in 1973 and 2 times in 1974. Prosecution was not launched as the delay in payment was for short periods and payments were received.

Indo-Singapore Naval Cooperation Talks

6495. SHRI M. S. SANJEEVI RAO:
SHRI BANAMALI BABU:

Will the Minister of DEFENCE be pleased to state:

(a) whether Indo-Singapore Naval Cooperation for the training facilities and assisting for the production of missile gunboats for Singapore Navy were discussed in March, 1974; and

(b) if so, the outcome thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) No. Sir.

(b) Does not arise.

Achievement of Family Planning Target by Andhra Pradesh during Fourth Plan

6496. SHRI M. S. SANJEEVI RAO:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the target of family planning in the rural areas of Andhra Pradesh has been fully achieved for the Fourth Plan period; and

(b) if not, the reasons for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KONDAJJI BASAPPA): (a) Targets are not fixed separately for rural area. It is, therefore, not possible to assess the extent of achievement of targets in the rural areas of Andhra Pradesh.

(b) Does not arise.

कलकत्ता में कोयला प्राधिकरण का मुख्यालय

6497. श्री शंकर दयाल सिंह : क्या इसपात और खान मंत्री यह बताने को तैयार करेंगे कि :

(क) बी० सी० सी० एल० एवं कोल आथोरिटी में कितने ऐसे अधिकारी हैं जिनका वेतन एक हजार रुपये से अधिक है;

(ख) कोल आथोरिटी के मुख्यालय को कलकत्ता में रखने का क्या औचित्य है, तथा वहाँ कितने अधिकारी तथा कर्मचारी कार्य कर रहे हैं ;

(ग) बी० सी० सी० एल० तथा कोल आथोरिटी के अधिकारियों ने 1973 में कितना याता भत्ता लिया; और